COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

REVIEW PETITION NO. 22 OF 2015 IN APPEAL NO. 108 OF 2014

6th July, 2018 Dated:

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Udupi Power Corporation Ltd. Review Petitioner(s)

Versus

Power Company of Karnataka & Ors. Respondent(s)

Counsel for the Review Petitioner(s) Mr. C. S. Vaidyanathan, Sr. Adv.

Ms. Meghana Aggarwal

Counsel for the Respondent(s) Mr. Sanjay Jain, Sr. Adv.

Mr. D. L. Chidananda Ms. Rhea Verma for R-2

ORDER

List the matter for hearing on 30-8-2018, as agreed by the learned counsel appearing for the parties.

(S. D. Dubey) **Technical Member** (Justice N. K. Patil) **Judicial Member**

tpd/is